

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Jindhumathy P.	Counsel for Petitioners	
2.	S. Aravinthan for FOX Mandt Associates	Counsel for Respondents 3 to 5	
3.	Cibai Vishnu T.V.P. Sai Vihari	Counsel for R2	
4.)	R. RAMASAMY & G.V. MOHAN KUMAR	Counsel for 1st Respondent	

ORDER

Ms. P. Indhumathy, Counsel for Petitioners present. Mr. G.V. Mohan Kumar, Counsel for R-1 present. Mr. T.V.P. Saivihari, Counsel for R-2 present. Mr. S. Aravindan, Counsel for R3 to R5 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits.

Put up on 14.07.2017 at 10.30 A.M.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

CH. MOHD. SHARIEF TARIQ
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)